



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 14th June 2023

ORDER

There shall be Special Bench at Chennai from 19.06.2023 to 28.06.2023 to attend matters listed before Hon'ble President Justice Ramalingam Sudhakar and Hon'ble Member (T) Shri Sameer Kakar. The Special Bench shall comprise of:

Special Bench at NCLT, Chennai- Court No. I

1. Hon'ble Member (J) Shri Sanjiv Jain
2. Hon'ble Member (T) Shri Sameer Kakar


Hon'ble Member (J) Shri Sanjiv Jain shall first take up the matters of their own Division Bench (NCLT Chennai Court No. II) and thereafter Chennai Court No. I as per his convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 14.09.2022 from 19.06.2023 to 28.06.2023 only.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Kamal Sultanpuri)
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.